

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: <u>helpdoc@rbi.org.in</u>

September 04, 2015

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

Monitoring of Foreign Investment under the PIS in Indian Companies - Removal from the caution list - GDR/ADR/FDI/NRI/PIO/FII/RFPIs: M/s IndusInd Bank Ltd.

The Reserve Bank of India has today notified that the aggregate share holdings in M/s IndusInd Bank Limited by Non-Resident Indians (NRI) /Persons of Indian Origin (PIO)/Foreign Institutional Investors (FII)/Registered Foreign Portfolios Investors (RFPIs) and through Global Depository Receipts (GDR)/American Depository Receipts (ADR)/Foreign Direct Investment (FDI) in the primary/secondary markets have gone below the prescribed threshold limit stipulated under the extant FDI policy. Hence the restrictions placed on the purchase of shares of the above bank are withdrawn with immediate effect.

The Reserve Bank also notified that the equity shares of M/s IndusInd Bank Limited can now be purchased through primary market and stock exchanges.

The Reserve Bank has notified this under FEMA 2000.

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Ajit Prasad

Assistant General Manager